

DIVISION BENCH

ITEM NO. 106

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP No. (IB)495/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December, 2021, 2:30 PM

NAME OF THE COMPANY		M/S PREM BROTHERS (REGD) V/S M/S JABLONEC BEADS INDIA PVT LTD
UNDER SECTION		9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Abhinav Gaur, Adv. : *For the operational creditor.*
Sh. Saurabh Basu, Adv. : *For the corporate debtor.*

ORDER

At the request of Ld. Counsel appearing for the Operational Creditor, CP No.(IB)495/ALD/2019 is dismissed as withdrawn.

—Sd—

Virendra Kumar Gupta
Member (Technical)

—Sd—

Rajasekhar V.K.
Member (Judicial)